COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 127 OF 2016

Dated: 21st November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s Trishul Power Pvt. Ltd. Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Kush Chaturvedi

Mr. Shubhranshu Padhi

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Neha Garg

Ms. Parichita Chowdhury for R-1, 4 & 5

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.02.2018.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd